

minor irrigation programme, open wells/tube wells and lift irrigation schemes have been taken up.

(b) and (c). Till March 1979, the share of expenditure of the Damanganga Project chargeable to Dadra & Nagar Haveli was Rs. 466.28 lakhs. For the year 1979-80, the anticipated expenditure is Rs. 200 lakhs. On the completion of Damanganga Project, culturable command area of 8280 ha. will be benefited in Dadra & Nagar Haveli.

The expenditure on minor irrigation works during the fifth plan period (1974-78) was Rs. 28.48 lakhs benefiting an area of 862 ha. During the years 1978-1980, the anticipated expenditure is Rs. 19.55 lakhs benefiting an area of 1658 ha. The outlay recommended by the Working Group for 1980-81 for the minor irrigation works is Rs. 11.05 lakhs to benefit an area 1025 ha.

The outlays for the year 1981-82 will be decided at the time of the annual plan discussions to be held in the Planning Commission

**Clive Street Nominees Private Limited,
Calcutta**

6927. DR. A. U. AZMI: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) the composition of the Board of Directors of the Clive Street Nominees Private Limited, Calcutta, value of shares held by each director and total amount of subscribed and paid up capital including number of equity shares;

(b) whether any irregularities or infringements of the provisions of the Companies Act, 1956 by the company have come to notice of Government; and

(c) if so, the details thereof and action proposed to be taken in this regard against the company along with

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its nature of business and total turnover, dividends declared or loss made during the past three years?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI P. SHIV SHANKAR): (a) The composition of the Board of Directors of M/s. Clive Street Nominees Pvt. Ltd., Calcutta, as per the annual return made up to 22nd April, 1980, is as under:—

1. Shri Rajinder Pal Goel.
2. Shri Cyprian D' Souza.

The total subscribed and paid-up capital of the company is Rs. 1000 consisting of 100 equity shares of Rs. 10 each.

No share is held by the directors.

(b) No, Sir.

(c) Does not arise. According to the profit and loss account for the years ended 31-12-1977, 1978 and 1979, the company has not carried any business. These profit and loss accounts do not show any turnover, or any profit or loss or any dividend over these years.

**Production of a Film on Mahatma
Gandhi**

6928. SHRI GEORGE FERNANDES: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether a film on the life of Mahatma Gandhi is to be made by a British Film producer;

(b) whether Government are financing the production of this film;

(c) whether Government have approved the script of this film; and

(d) whether the terms and conditions on which this film is to be made and exhibited have been finally cleared by Government?